292

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

エA 362 2017 いれて.P. No. 82-A/2016 & 82-B/2016 With T.P No. 82/397-398/NCLT/AHM/2016 (New) M.A. No. 126/2015 & C.A. No. 111/2015 With C.P. No. 71/397-398/CLB/MB/2014 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

Name of the Company:

Kamal R. Sharma & Ors.

V/s.

Gujarat Liqui Pharmacaps Pvt. Ltd. & Ors

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. GANDEEP GINGHI ADVOCATED RESPONDENTS PARINI. K.SHON
2. POONAM MATHUR NO. 1 to 5

3. DIPEN SHAH & ADVOCATE I FOR AN APPLICANT REPRESENTATION SIGNATURE

REPRESENTATION SIGNATURE

REPRESENTATION SIGNATURE

REPRESENTATION SIGNATURE

REPRESENTATION SIGNATURE

REPRESENTATION SIGNATURE

PARINI. K.SHON

3. DIPEN SHAH & ADVOCATE I FOR AN APPLICANT REPRESENTATION SIGNATURE

NO. 1 to 5

ADVOCATED REPRESENTATION SIGNATURE

## <u>ORDER</u>

Learned Advocate Mr. Dipen Shah present for Petitioner. Learned Advocate Ms. Poonam Mathur with Learned Advocate Mr. Sandeep Singhi present for Respondents no. 1 to 5.

Learned Counsel for Respondent requested time to file reply in IA 362/2017.

Respondents shall file reply in IA 362/2017 within one week serving a copy in advance to other side.

List the matter on 15.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 11th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL